# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO.3008 TO BE ANSWERED ON 19<sup>TH</sup> MARCH, 2025

### **INCOME OF FPS**

### 3008. SHRI KOTA SRINIVASA POOJARY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the steps taken by the Government to collaborate with private companies to increase the income of Fair Price Shops (FPS) and improve the portfolio of products;

(b) the names of States where the pilot project of modernization of Jan Poshan Kendras (JPKs) has been initiated; and

(c) the steps taken by the Government to scale up the Jan Poshan Kendras model?

# A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (c): The Government of India in association with states & Small Industries Development Bank of India (SIDBI) has been providing handholding assistance to Fair Price Shops (FPS) to provide them access to invoice credit for non-PDS items with a focus on nutritional dense items. For this, SIDBI has developed a customized App- FPS Sahay that provides credit for working capital. SIDBI has collaborated with B2B Online Wholesaler aggregators so that these FPS dealers can avail this facility. These FPSs (also called Jan Poshan Kendras -JPKs) have choices to register themselves on such online platform and use of FPS Sahay. Alternately, FPS/JPKs are also acquiring non-PDS items through local wholesalers/distribution agencies.

Currently, Jan Poshan Kendra (JPK) pilot study is initiated in the states/districts of Gujarat (Ahmedabad), Telangana (Hyderabad), Rajasthan (Jaipur) and Uttar Pradesh (Ghaziabad). Under this pilot study, 60 FPS dealers (15 FPS dealers each from identified States/districts) have been transformed into Jan Poshan Kendra.

States would be encouraged to scale up JPK model within their states to any number they deem desired.